NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 2391/2022 in C.P. (IB)/720(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: **Amit Gupta**
IN THE MATTER OF
Bank of India Ltd.
V/s
HDO Technologies Ltd.

APPEARANCE :

IA 2391 of 2022
FOR THE APPLICANT/LIQUIDATOR **:** Adv. Geeta Toraskar

Section: Rule 11 of NCLT Rules, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 2391 of 2022:- Counsel appearing for the Applicant seeks time to file hard copies of the present Application. Time granted. Hard copies be filed in two sets well before the adjourned date. List this matter on **18.10.2022.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.08.2022
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